

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 14

Customs Appeal No. 10328 of 2016-SM

[Arising Out Of OIA-AHD-CUSTM-000-APP-119-120-15-16 Dated- 08/09/2015 Passed
Commissioner of CUSTOMS-AHMEDABAD)

Hitesh Dwarkadas Patel

.....Appellant

Partner Of M/s Arvind Kantilal & Co,
17 Ratna Chamber, Seth Ni Pole Ratan Pole
AHMEDABAD, GUJARAT

VERSUS

C.C.-Ahmedabad

.....Respondent

Custom House, Near All India Radio Navrangpura,
Ahmedabad, Gujarat

APPEARANCE:

Shri. P. P. Jadeja, Consultant for the Appellant

Shri. Himanshu P Shrimali, Superintendent (AR) for the Respondent

CORAM: HON'BLE MR. SOMESH ARORA MEMBER (JUDICIAL)

DATE OF HEARING: 02.01.2025
DATE OF DECISION:09.01.2025

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 10090 of 2016.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

Prachi